

ADM No.294/2020

Office of the
Principal District & Sessions Judge,
Bengaluru Rural District, Bengaluru,
dated: 07.09.2020

NOTIFICATION

In partial modification of this office Notification bearing No. ADM 294/2020 dated 04.09.2020, the sitting arrangement of Shri **Srikanta N.A.**, Additional Senior Civil Judge and J.M.F.C., Anekal made on 11.09.2020 stands cancelled and instead, sitting is arranged for the said Judicial Officer on 09.09.2020.



(Venkatesh Naik T.)
Principal District & Sessions Judge,
Bengaluru Rural District,
Bengaluru.

Copy sent through e-mail to:

1. The court concerned.
2. Assistant Public Prosecutors.
3. District Government Pleaders.
4. Superintendent of Police, Bengaluru Rural District, Bengaluru.
5. Advocates' Association through concerned court.
6. Web-hosting.
7. Notice Board, for information.